GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 925 ANSWERED ON 08/02/2022

PRADHAN MANTRI AWAS YOJANA-GRAMIN

925. SHRI DIBYENDU ADHIKARI:

SHRI SUDHAKAR TUKARAM SHRANGARE:

SHRI RANJEETSINGH HINDURAO NAIK NIMBALKAR:

SHRI SUNIL KUMAR SINGH:

SHRI PARBATBHAI SAVABHAI PATEL:

SHRI DEVJI M. PATEL:

SHRI PRADEEP KUMAR SINGH:

SHRI NARANBHAI KACHHADIYA:

SHRI PARTHIBAN S.R.:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of funds allocated/sanctioned/released/utilized under Pradhan Mantri Awas Yojana-Gramin (PMAY-G) during the last three years, year-wise and State-wise particularly in the States of Gujarat, Rajasthan, Bihar, Maharashtra, Jharkhand and Tamil Nadu:
- (b) the number of houses constructed/completed/sanctioned/allotted to the beneficiaries under the PMAY-G during the last three years, year, State and district-wise;
- (c) whether it is true that some areas are facing shortage of funds from Union Government installment particularly in the Banaskantha/Amreli District of Gujarat, Jalore and Sirohi districts of Rajasthan, Araria district of Bihar, Latur district and Madha of Maharashtra and Chatra, Latehar and Palamu Districts of Jharkhand during the said period;
- (d) the number of beneficiaries presently in the waiting list for providing house under the scheme at present particularly in the aforesaid areas during the said period;
- (e) the details of steps taken by the Government for allotment of houses to all the wait listed beneficiaries in the aforesaid areas?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI FAGGAN SINGH KULASTE)

- (a): The details of funds allocated, Central Share released & funds utilized (including state share) under Pradhan Mantri Awas Yojana- Gramin (PMAY-G) during the last three years 2018-19 to 2020-21, year-wise and state-wise including the States of Gujarat, Rajasthan, Bihar, Maharashtra, Jharkhand and Tamil Nadu are given in **Annexure-I**.
- (b): The year wise and State wise number of houses targeted, sanctioned and completed under the PMAY-G during the last three years 2018-19 to 2020-21 including the States of Gujarat, Rajasthan, Bihar, Maharashtra, Jharkhand and Tamil Nadu is given in **Annexure-II**. The district wise progress is available on website of PMAY-G on www.pmayg.nic.in--->AwaasSoft----->Reports----->Annual target and allocation.

(c): The details of unspent balance available in State Nodal Account (SNA) of PMAY-G of States of Gujarat, Rajasthan, Bihar, Maharashtra and Jharkhand, as on 04.02.2022 are given as under:-

Name of the State	Unspent balance (Rs. In
	crores)
Gujarat	254.86
Rajasthan	464.32
Bihar	1,248.25
Maharashtra	1,206.12
Jharkhand	525.16

The Central Assistance under PMAY-G is released directly to the State/UT considering the State/UT as a unit. Further release of these funds to beneficiaries in various districts is done by the respective State/UT Governments. The above mentioned states have considerable unspent balance with them to disburse to the beneficiaries. Therefore, there is no shortage of funds in the above States.

In general, the Ministry is ensuring timely release of Central Share of funds to States/UTs as per provisions of the Framework For Implementation of PMAY-G and guidelines of the Ministry

of

Finance.

(d) & (e): The targets allocated, houses sanctioned and completed under PMAY-G for the States of Gujarat, Rajasthan, Bihar, Maharashtra, Jharkhand and Tamil Nadu is given as under:-

			Houses Sanctioned by	Houses Completed
No.		to the States by	the State	
		the Ministry		
1	Gujarat	4,49,167	4,30,651	3,02,993
2	Rajasthan	17,32,059	17,05,023	12,33,828
3	Bihar	38,83,611	26,94,279	23,28,766
4	Maharashtra	15,05,983	10,01,902	7,65,619
5	Jharkhand	16,03,400	15,64,280	10,31,251
6	Tamil Nadu	8,17,439	7,34,981	3,24,488

The Ministry has already allocated full targets under PMAY-G to the above States. The targets to the districts/blocks/Gram Panchayats are allocated by the State Government themselves. Sanction of houses to the beneficiaries is also to be done by the States for which the Ministry regularly follows up with them.

ANNEXURE-I

STATEMENT REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 925 TO BE ANSWERED ON 08.02.2022 REGARDING "PRADHAN MANTRI AWAS YOJANA-GRAMIN"

State/UT wise funds allocation, central release, and funds utilized during last 3 years

(Rs. in crores)

S.	Stata		2018-19			2019-20		2020 21		
S. No	State	Central	Central	Funds	Central	Central	Funds	2020-21 Central Central Funds		
NO		Allocation	Release	utilized	Allocation	Release	utilized	Allocation	Release	utilized
1	ARUNACHAL PRADESH	0	0	0	87.75	0	0.4	179.26	0	5.97
2	ASSAM	0	244.08	1,149.67	2995.7	5.7 1,433.97 2,046.73		4,281.92	1,503.43	1,269.44
3	BIHAR	0	4,449.32	5,602.96	9,518.21	4,902.97	8,265.94	5,808.23	6,683.93	10,004.38
4	CHHATTISGARH	2,688.66	2,636.95	3,878.28	1,812.65	562.55	989.82	1,136.27	307.12	983.82
5	GOA	0	0	0.6			9.22	0	0.53	
6	GUJARAT	0	682.2	826.79			804.78	192.78	495.64	
7	HARYANA	0	28.4	44.68	0	34.55	63.35	8.99	0	13.27
8	HIMACHAL PRADESH	0	14.69	34.73	10.53	0	11.1	47.9	10.62	23.4
9	JAMMU AND KASHMIR	0	226.83	186.14	735.89	67.69	221.42	749.93	795.86	599.35
10	JHARKHAND	1,087.55	1,733.52	2,749.38	2,452.39	2,442.76	3,396.56	3,208.21	3,348.51	3,750.22
11	KERALA	0	0	42.51	0	0	11.8	0	0	25.05
12	MADHYA PRADESH	4,322.95	4,250.43	7,297.32	4,416.62	2,291.98	4,176.03	4,630.11	4,565.8	4,068.96
13	MAHARASHTRA	519.55	1,135.53	1,956.08	2,617.66	1,815.33	1,924.76	2,916.55	1,310.1	2,433.5
14	MANIPUR	0	4.3	49.97	104.13	10.3	12.83	185.35	84.89	93.49
15	MEGHALAYA	0	126.21	106.6	201.24	22.6	57.97	301.06	191.08	185.54
16	MIZORAM	0	29.24	7.62	17.55	0	31.8	135.5	16.16	13.82
17	NAGALAND	0	0	39.03	69.03	0	15.25	117.02	17.4	2.12
18	ODISHA	2,023.35	3,290.32	4,577.35	5,201.36 2,197.33 5,460.06		1,517.02	2,821.87	4,556.46	
19	PUNJAB	0	0	128.57	72	0	36.01	0	49.22	59.1
20	RAJASTHAN	1,596.47	2,340.13	3,159.12	3,245.88	2,933.34	2,923.37	3,119.8	1,108.59	3,679.45
21	SIKKIM	0	0	4.22	0	0.65	0.37	3.04	0	0.28
22	TAMIL NADU	157.25	502.8	1,353.68		,		78.62	672.61	
23	TRIPURA	0	7.66	82.56			210.5	0	113.62	98.3
24	UTTAR PRADESH	2,335.93	2,775.86	4,773.28	1,298.5	1,145.64	2,207.35	5,274.66	4,830.9	5,990.29
25	UTTARAKHAND	0	95.98	60.27	0	0	5.71	0	0	1.31
26	WEST BENGAL	4,441.82	4,372.85	7,759.23	7,908.65	5,976	8,854.41	6,743.29	8,810.54	10,037.6
27	ANDAMAN AND NICOBAR	4.16	0	0	3.53	0	1.12	6.79	16.88	8.53
28	DADRA AND NAGAR HAVELI	55.98	9.47	9.06	0	55.98	23.33	0	0	33.46
29	DAMAN AND DIU	0	0	0.05	0	0	0	0	0	0
30	LAKSHADWEEP	0	0	0.23	0	0	0.35	0	0	0.01
31	PUDUCHERRY	0	0	0	0	0	0	0	0	0
32	ANDHRA PRADESH	0	186.05	264.55	0	0	0	0	0	0
33	KARNATAKA	0	188.22	597.47	619.2	309.6	0	0	0	0
34	TELANGANA	0	0	0	0	0	0	0	0	0
	Total	19,233.66	29,331.06	46,741.99	45,937	27,305.84	<i>'</i>	41,184.9	36,857.93	49,105.9
*Funds utilised includes funds from both Central and State Share .										

ANNEXURE-II

STATEMENT REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 925 TO BE ANSWERED ON 08.02.2022 REGARDING "PRADHAN MANTRI AWAS YOJANA-GRAMIN"

State wise & Year wise Houses targeted, sanctioned, and completed during last 3 years (2018-19 to 2020-21) including the States of Gujarat, Rajasthan, Bihar, Maharashtra, Jharkhand and Tamil Nadu

S.	Name of the	FY 2018-19				FY 2019-20		FY 2020-21			
No.	State/UT	by	Houses Sanctioned by the States/UTs	Houses Completed	Target allocated by Ministry	Houses Sanctioned by the States/UTs	Houses Completed	Target allocated by Ministry	Houses Sanctioned by the States/UTs	Houses Completed	
1	ARUNACHAL	0	0	0	7,500	6,998	118	13,279	12,648	123	
	PRADESH										
2	ASSAM	0	0	0	2,56,043	2,23,621	1,99,542	3,65,976	2,69,412	31,483	
3	BIHAR	0	0	0	13,02,259	12,87,436	10,89,095	2,54,788	2,39,547	1,70,675	
4	CHHATTISGARH	3,48,960	3,48,802	3,25,438	1,51,100	1,51,073	70,806	1,57,815	1,57,814	3	
5	GOA	0	0	0	0	0	0	1,280	0	0	
6	GUJARAT	0	0	0	1,07,100	1,05,665	92,559	1,11,775	99,406	10,858	
7	HARYANA	0	0	0	0	0	0	1,249	547	40	
	HIMACHAL PRADESH	0	0	0	871	869	759	3,903	3,887	876	
9	JAMMU AND	0	0	0	54,991	54,246	28,807	49,647	47,665	16,263	
	KASHMIR										
10	JHARKHAND	1,38,884	1,38,865	1,34,232	3,22,000	3,21,923	2,81,237	3,49,105	3,47,988	2,26,775	
11	KERALA	0	0	0	0	0	0	0	0	0	
12	MADHYA PRADESH	5,65,914	5,65,901	5,52,817	6,00,000	5,99,982	5,46,169	6,25,000	6,24,924	3,89,024	
13	MAHARASHTRA	68,464	66,161	59,101	3,54,501	2,99,478	2,32,114	3,09,741	2,57,188	1,32,839	
14	MANIPUR	0	0	0	8,900	8,849	3,845	15,842	15,047	2	
15	MEGHALAYA	0	0	0	17,200	17,145	7,115	25,732	23,354	28	
16	MIZORAM	0	0	0	1,500	1,500	0	5,438	5,432	3	
17	NAGALAND	0	0	0	5,900	5,900	0	10,002	2,528	0	
18	ODISHA	2,55,958	2,55,937	2,40,950	6,84,433	6,54,956	5,78,428	2,01,333	1,89,205	1,58,461	
19	PUNJAB	0	0	0	10,000	9,996	9,125	0	0	0	
20	RAJASTHAN	2,13,204	2,12,967	2,08,934	4,50,816	4,47,189	4,07,612	1,97,146	2,02,367	1,51,056	
21	SIKKIM	0	0	0	0	0	0	260	200	0	
22	TAMIL NADU	21,000	21,000	13,502	2,00,000	1,82,438	68,368	0	0	0	
23	TRIPURA	0	0	0	28,838	23,592	22,205	0	0	0	
24	UTTAR PRADESH	3,10,053	3,09,839	3,08,521	1,72,007	1,71,723	1,69,894	7,32,591	7,31,972	6,88352	
25	UTTARAKHAND	0	0	0	0	0	0	13,399	12,624	582	
26	WEST BENGAL	5,86,333	5,85,688	5,71,954	10,83,488	10,26,814	9,73,749	9,23,505	8,91,855	7,33,146	
27	ANDAMAN AND NICOBAR	307	313	279	249	248	152	406	411	218	
28	DADRA AND NAGAR HAVELI	4,585	4,581	1,270	0	0	0	0	0	0	
29	DAMAN AND DIU	0	0	0	0	0	0	0	0	0	
30	LAKSHADWEEP	0	0	0	0	0	0	0	0	0	
31	PUDUCHERRY	0	0	0	0	0	0	0	0	0	
32	ANDHRA PRADESH	0	0	0	0	0	0	0	0	0	
33	KARNATAKA	0	0	0	42,267	36,916	90	0	796	1	
	TELANGANA	0	0	0	0	0	0	0	0	0	
	LADAKH	0	0	0	236	201	201	478	446	0	
	Total	25,13,662	25,10,054	24,16,998	58,62,199	56,38,758	47,81,990	43,69,690	41,37,263	27,10,808	